

(b) if so, the details thereof; and

(c) the steps proposed to be taken to improve fiscal and monetary incentives and various other facilities at export processing zones?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM):** (a) Yes, Sir.

(b) The Indian Institute of Foreign Trade in its Market Survey conducted for the Kandla Free Trade Zone in Jan. '90 had outlined some suggestions for the accelerated development of the Zone which included, inter-alia encouraging trade with USSR on rupee payment basis, lowering of value addition norms, allowing trading activities in the Zone, automatic broad banding and the setting up of a Central Authority for EPZs and 100% Export Oriented Units.

(c) These and other suggestions are under consideration.

**Private Sector Participation in Defence Production and Exports**

2520. SHRI MAHESH KUMAR KANODIA  
SHRI B. L. SHARMA PREM  
SHRI VIRENDRA SINGH  
SHRI CHETAN P. S. CHAUHAN }

Will the Minister of DEFENCE be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "PEC to involve private sector in defence exports" appearing in the "Hindustan Times" dated July 19, 1991;

(b) if so, whether the Projects and Equipment Corporation of India appointed by the Union Government for promoting and exporting defence related stores has decided to encourage private sector participation in defence production and exports;

(c) if so, the details in this regard and the criteria and terms and conditions of their appointment;

(d) whether the Industrial Policy Resolution of 1956 is also proposed to be amended to tap the defence export market; and

(e) if so, the details thereof?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) :** (a) Yes, Sir.

(b) The PEC offers assistance to private sector units, including those engaged in production of defence related stores, in their exports.

(c) The PEC works out individual agreements with manufacturing concerns for the export ventures on a case to case basis.

(d) No, Sir.

(e) Does not arise.

256 **National Highways**

2521. SHRI BALRAJ PASSI  
SHRI DATTATRAYA BANDARU  
SHRI VIRENDRA SINGH }

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the names and length of National Highways in the country and the States through which they pass; and

(b) the names and length of State Highways under consideration for conversion into National Highways, State-wise?

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) :** (a) A statement is enclosed.

(b) There is no proposal at present to declare new national Highways. The question of further additions to the N.H. grid would be taken only after finalisation of the 8th Five Year Plan.

**Statement***An abstract of NH Numbers/Name of Routes/Length in Kms in Various States*

Position as on 1-8-1991

Sl. No.	N.H. No.	Name of the Route	Total Length (Kms)	States through which passing & length (Kms)
1	2	3	4	5
1	1	Delhi-Amritsar-Indo/Pak Border	456	Delhi 22 Haryana 180 Punjab 254
2	1A	Jalandhar-Uri . . .	663	Punjab 108 H.P. 14 J & K 541
3	1B	Batote-Doda-Kishtwar . . .	107	J & K 107
4	2	Delhi-Calcutta . . .	1490	Delhi 19 Haryana 74 U.P. 770 Bihar 392 West Bengal 235
5	3	Agra-Bombay . . . . .	1161	U.P. 26 Rajasthan 32 M.P. 712 Maharashtra 391
6	4	Thane-Madras . . . . .	1235	Maharashtra 371 Karnataka 658 Andhra Pradesh 83 Tamil Nadu 123
7	4-A	Belgaum-Panaji . . . . .	153	Karnataka 82 Goa 71
8	4-B	Nhava Sheva-Palpe . . . . .	27	Maharashtra 27
9	5	Jhar Pokhria-Madras . . . . .	1533	Orissa 488 Andhra Pradesh 1000 Tamil Nadu 45
10	5-A	Haridaspur-Paradip Port . . . . .	77	Orissa 77
11	6	Dhule-Calcutta . . . . .	1645	Maharashtra 686 M.P. 314 Orissa 462 Bihar 22 West Bengal 161
12	7	Varanasi-Kanyakumari . . . . .	2369	U.P. 128 M.P. 504 Maharashtra 232 A.P. 753 Karnataka 125 T. Nadu 627

1	2	3	4	5	
13	7-A	Palayankottal-Turicorin Port . . . .	51	Tamil Nadu	51
14	8	Delhi-Bombay . . . .	1428	Delhi	13
				Haryana	101
				Gujarat	498
				Rajasthan	688
				Maharashtra	128
15	8-A	Ahmedabad-Kandla . . . .	378	Gujarat	378
16	8-B	Bamanbore-Porbandar . . . .	206	Gujarat	206
17	8-C	Chiloda-Sarkhej . . . .	46	Gujarat	46
18	9	Pune-Vijayawada . . . .	791	Maharashtra	336
				Karnataka	75
				A.P.	380
19	10	Delhi-Fazilka-Indo/Pal Border . . . .	403	Delhi	18
				Haryana	313
				Punjab	72
20	11	Agra-Bikaner . . . .	582	U.P.	51
				Rajasthan	531
21	11-A	Manoharpur-Andhi Dausa . . . .	64	Rajasthan	64
22	12	Jabalpur-Jaipur . . . .	890	M.P.	490
				Rajasthan	400
23	13	Sholapur-Chitradurga . . . .	491	Maharashtra	43
				Karnataka	448
24	14	Beawar-Radhanpur . . . .	450	Rajasthan	310
				Gujarat	140
25	15	Pathankot-Bamakhiali (near Kandla)	1526	Punjab	350
				Rajasthan	906
				Gujarat	270
26	16	Nizamabad-Jagdalpur . . . .	460	A.P.	220
				Maharashtra	30
				M.P.	210
27	17	Panvel-Edapally . . . .	1269	Maharashtra	482
				Goa	139
				Karnataka	280
				Kerala	368
28	17-A	Qortalim-Marmagao . . . .	19	Goa	19
29	20	Pathankot-Mandi . . . .	220	Punjab	10
				H.P.	210
30	21	Chandigarh-Manali . . . .	323	Chandigarh	24
				Punjab	67
				H.P.	232
31	22	Ambala-Indo-Tibet Border (near Shiptala)	459	Haryana	30
				Punjab	31
				H.P.	398

1	2	3	4	5
32	23	Chas-Talchar . . . .	459 Bihar Orissa	250 209
33	24	Delhi-Lucknow . . . .	438 Delhi U.P.	8 430
34	25	Lucknow-Shivpuri . . . .	319 U.P. M.P.	237 82
35	26	Jhansi-Lakhnadon . . . .	396 U.P. M.P.	128 268
36	27	Allahabad-Mangawan . . . .	93 U.P. M.P.	43 50
37	28	Barauni-Lucknow . . . .	570 Bihar U.P.	259 311
38	28-A	Pipra Kothi-Raxaul-Indo/Nepal border	68 Bihar	68
39	29	Gorakhpur-Varanasi . . . .	196 U.P.	196
40	30	Mohania-Bakhtiyarpur . . . .	230 Bihar	230
41	31	Barhi-Amingaon . . . .	1125 Bihar W.B. Assam	437 366 322
42	31-A	Sivok-Gangtok . . . .	92 West Bengal Sikkim	30 62
43	31-B	North Salmara-Jogighopa . . . .	19 Assam	19
44	31-C	Galgalia-Bijni . . . .	235 W. Bengal Assam	142 93
45	32	Gobindpur-Jamshedpur . . . .	179 Bihar W. Bengal	107 72
46	33	Barhi-Baharagora . . . .	352 Bihar	352
47	34	Dalkola-Calcutta . . . .	443 W. Bengal	443
48	35	Barasat-Bangaon-Indo/Bangladesh Border	61 W. Bengal	61
49	36	Nowgon -Dimapur (Manipur Rd.)	170 Assam Nagaland	167 3
50	37	Pancharatna-Saikhoaghat . . . .	680 Assam	680
51	37-A	Kuarital-Tezpur . . . .	23 Assam	23
52	38	Makum—Lekhapani . . . .	54 Assam	54
53	39	Numaligarh-Moreh-Indo/Burma Border	436 Assam Nagaland Manipur	115 110 211
54	40	Jorabat-Dauki . . . .	161 Meghalaya	161
55	41	Kolaghat-Hajdia Port . . . .	51 W. Bengal	51
56	42	Sambalpur-Cuttack . . . .	261 Orissa	261
57	43	Raipur-Navalasa . . . .	551 M.P. Orissa A.P.	316 152 83

1	2	3	4	5	
58	44	Shillong-Agartala . . .	495	Meghalaya Assam Tripura	184 111 200
59	45	Madras-Dindigul . . .	387	Tamil Nadu	387
60	45-A	Villupuram-Pondicherry . .	40	Tamil Nadu Pondicherry	17 23
61	46	Krishnagiri-Ranipet . . .	132	Tamil Nadu	132
62	47	Salem-Kanyakumari . . .	640	Tamil Nadu Kerala	224 416
63	47-A	Willingdon Island-Cochin Bypass	6	Kerala	6
64	48	Bangalore-Mangalore . . .	328	Karnataka	328
65	49	Madurai-Cochin . . .	440	Tamil Nadu Kerala	290 150
66	50	Nashik-Pune . . .	192	Maharashtra	192
67	51	Paikan-Dalu . . .	149	Assam Meghalaya	22 127
68	52	Baihata-Saikhoaghat . . .	850	Assam Arunachal Pradesh	540 310
69	52-A	Bandardewa-Itanagar . . .	25	Assam Arunachal Pradesh	5 20
70	53	Badarpur-Silchar; . . .	320	Assam Manipur	100 220
71	54	Silchar-Tuipang . . .	560	Assam Mizoram	45 515
72	54-A	Theriat-Lunglei . . .	9	Mizoram	9
73	54-B	Venus Saddle-Sahia . . .	27	Mizoram	27
74	55	Siliguri-Darjeeling . . .	77	W. Bengal	77
75	56	Lucknow-Varanasi . . .	285	U.P.	285
76	NE1	Ahmedabad-Vadodara . . .	93	Gujarat	93

*Defence*  
**Violation of Indian Territory, Air  
 Space or Territorial Waters**

2522. **SHRI SYED SHAHABUDDIN** : Will the Minister of DEFENCE be pleased to state :

(a) the nature and extent of violation of Indian territory or air space or territorial waters by any foreign country during 1990-91;

(b) whether the violation was brought to the notice of the offending country; and

(c) if so, the outcome thereof?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR)** : (a) There have been a few cases of such violations. It would not be desirable to disclose details.

(b) and (c) Protests were lodged with the concerned foreign Governments who were also asked to ensure against the recurrence of such incidents.

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 [Translation] *Bihar*  
**Bench of Patna High Court at Ranchi**

2523. **SHRI SIMON MARANDI** : Will the Minister of LAW, JUSTICE